

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3980  
(To be answered on the 19<sup>th</sup> December 2024)**

**CANCELLATION OF FLIGHTS FROM SHILLONG AIRPORT**

**3980. DR. RICKY ANDREW J SYNGKON**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the reasons for cancellation of flights to Agartala, Silchar and Dimapur under the Regional Connectivity Scheme (RCS) at Umroi Shillong Airport; and**
- (b) whether the Government proposes to resume such flights from the said airport and if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) & (b): During the 4th round of bidding under the Regional Connectivity Scheme-Ude Desh ka Aam Naagrik (RCS-UDAN), routes connecting Shillong to Silchar and Agartala were awarded to IndiGo, while the route connecting Shillong to Dimapur was awarded to Alliance Air. The airlines discontinued the operations after completion of the three year tenure of Viability Gap Funding (VGF).**

**With the repeal of Air Corporation Act in March 1994, the Indian domestic aviation was totally deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate subject to the compliance of Route Dispersal Guidelines(RDGs) issued by the Government and approval of schedule by DGCA. Hence, it is up to the airline operator to consider operating air services to/from any city in the country depending on their operational and commercial viabilities.**

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